

AN HON. MEMBER: See the dictionary.

SHRI P. SUNDARAYYA: We krw -the dictionary meaning.

MR. CHAIRMAN: Order, order.

SHRI P. SUNDARAYYA: Why use the word "deserters" when speaking of the grievances of the refugees? That is the first point. Secondly, the whole -of this official statement and the way in which this problem is being tackled is typically bureaucratic and

MR. CHAIRMAN: That is discussion. » You want to know what exactly is the meaning of word "deserter", a word which is generally used in a military context. Why are you using it in this particular context?

SHRI A. P. JAIN: When a person settled in a camp leaves the camp and .goes' away, we call him a deserter.

SHRI H. P. SAKSENA (Uttar Pra-
xlesh): The words "deserters" and
"displaced persons" both begin with
the letter "d". Why not use the word
displaced persons"?

DOMINATIONS TO THE PANEL OF VICE-CHAIRMEN

MR. CHAIRMAN: Under sub-rule (1) of rule 7 of the Rules of Procedure and Conduct of Business in the Council of States, I nominate the following Members to the Panel of Vice-Chairmen:

1. Shri K. S. Hegde
2. Shri V. K. Dhage
3. Shri R. C. Gupta
4. Shrimati Parvathi Krishnan

NOMINATIONS TO THE COMMITTEE ON PETITIONS

MR. CHAIRMAN: Under sub-rule (1) of rule 110 of the Rules of Procedure and Conduct of Business in the Council of States, I nominate the following Members to be members of the Committee on Petitions:

1. Shri J. R. Kapoor
2. Dr. Shrimati Seeta Parmanand
3. Capt. A. P. Singh
4. Khan Abdur Rezzak
5. Shri P. C. Bhanj Deo

Under sub-rule (1) of rule 111 of the said Rules, I appoint Shri J. R. Kapoor to be the Chairman of the Committee.

NOMINATIONS TO THE COMMITTEE OF PRIVILEGES

MR. CHAIRMAN: Under sub-rule (1) of rule 168 of the Rules of Procedure and Conduct of Business in the Council of States, I nominate the following Members to be members of the Committee of Privileges:

1. Shri C. C. Biswas
2. Shri V. S. Sarwate
3. Shri K. P. Madhavan Nair
4. Shri Akhtar Husain
5. Diwan Chaman Lall
6. Dr. B. R. Ambedkar
7. Shri B. C. Ghose
8. Shri B. Gupta.
9. Shri S. Mahanty
10. Shri Amolakh Chand.

Under sub-rule (1) of rule 169 of the said Rules, I appoint Shri C. C. Biswas to be the Chairman of the Committee.

NOMINATIONS TO THE RULES COM- MITTEE

MR. CHAIRMAN: Under sub-rule (1) of rule 183 of the Rules of Procedure and Conduct of Business in the Council of States, I hereby nominate the following Members to be members of the Rules Committee:

1. Shri S. V. Krishnamoorthy Rao
2. Shri C. C. Biswas
3. Shri Lai Bahadur
4. Shri B. K. Mukerjee